

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **09.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/1135/2019 IN CP/1279/IB/2019

NAME OF PETITIONER : Radhakrishnan Dharmarajan RP
(Flora Footware Pvt Ltd)

NAME OF RESPONDENT : Office Of Assistant Provident Fund
Commissioner & Recovery Officer Vellore & 1 ors

SECTION : 35(1) (n) of IBC

ORDER

The Applicant is represented by Mr. T. Ravichandran, Advocate and the Respondent is represented by Mr. Ganesh Arnala, Advocate through video conferencing platform.

List this matter on **13.07.2021** together with the other connected Application.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)